GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA UNSTARRED QUESTION NO. 776

ANSWERED ON 21.07.2022

REVIVAL OF LAKES

776 SHRI RAVNEET SINGH BITTU

Will the Minister of JAL SHAKTI be pleased to state: -

- (a) whether it is a fact that the Government has decided to revive seventy five lakes in every district under the Amrit Sarovar Project under Jal Shakti Abhiyan;
- (b) if so, the details thereof, State/UT-wise, especially in Punjab along with the likely date of implementation of this project;
- (c) whether the Government proposes to construct check-dams to impound the water and ensure ground water recharge in various parts of the country;
- (d) if so, the details thereof, State/UT-wise, especially in the State of Punjab; and
- (e) the details of the other measures being taken by

the Government towards water conservation and rejuvenation in the country?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

- (a) & (b) Mission Amrit Sarovar has been launched on 24th April, 2022 for creation/renovation of at least 75 Amrit Sarovars (Ponds) in every district of the country during the Amrit Kal from 24th April, 2022 to 15th August, 2023. State/UT-wise details (including Punjab) of progress of Amrit Sarovars as on 19.07.2022 are given in **Annexure-I.**
- (c) to (e) Water being a state subject the projects are planned, funded, executed and maintained by the State Governments as per their own resources and priorities. Government of India supplements the efforts of the States through technical and financial assistance to them through various schemes and programmes.

However, Master Plan for Artificial Recharge to Groundwater- 2020 has been prepared by the Central Ground water Board which is a macro plan formulated to work out the feasibility of various structures for the different terrain conditions of the country and identifies construction of crore rain water harvesting and artificial recharge structures including 284410 nos. of Check Dams in the Country. State-wise details of check dams envisaged in the Master Plan for Artificial Recharge to Ground Water – 2020 including that of Punjab is attached as **Annexure-II**. Public works relating to check dams is one of the permissible activities under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). The State/UT-wise details of progress of check dams under MGNREGS in the current year 2022-23 (as on 18.7.2022) are given in **Annexure-III**.

In addition, steps taken by the Government for water conservation and rejuvenation include implementation of Jal Shakti Abhiyan, Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Unified Building Bye Laws (UBBL) of Delhi, 2016, Model Building Bye Laws (MBBL), 2016 and Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014, Ministry of Panchayati Raj's (MoPR) advisories to the State/UT Panchayati Raj Departments, Atal Bhujal Yojana (ATAL JAL), Central Ground Water Authority's (CGWA) guidelines for control and regulation of groundwater extraction with pan-India applicability notified on 24 September 2020, Central Pollution Control Board's (CPCB) directives under the Environment (Protection) Act, 1986 and The Water (Prevention and Control of Pollution) Act 1974 etc. National Water Policy (2012) also advocates conservation, promotion and protection of water.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b)OF UNSTARRED QUESTION NO. 776 TO BE ANSWERED IN LOK SABHA ON 21.07.2022 REGARDING "REVIVAL OF LAKES".

State/UT-wise details (including Punjab) of progress of Amrit Sarovars as on 19.07.202							
S. No.	State	Identified Sites for Amrit Sarovar	Work Started against identified Sites	Work Completed			
1	ANDAMAN & NICOBAR	266	9	(
2	ANDHRA PRADESH	2852	1797	150			
3	ARUNACHAL PRADESH	1561	410	1			
4	ASSAM	3416	1854	14			
5	BIHAR	3226	1729	87			
6	CHHATTISGARH	2588	1328	(
7	D & N AND D & D	16	9	(
8	GOA	101	5	(
9	GUJARAT	2733	2103	186			
10	HARYANA	6712	1432	42			
11	HIMACHAL PRADESH	1303	922	30			
12	JAMMU & KASHMIR	2221	332	53			
13	JHARKHAND	2278	344	Ç			
14	KARNATAKA	3666	1474	90			
15	KERALA	905	35	(
16	LADAKH UT	107	18	1			
17	LAKSHADWEEP	71	0	(
18	MADHYA PRADESH	5869	4288	1068			
19	MAHARASHTRA	3363	1062	487			
20	MANIPUR	504	118	(
21	MEGHALAYA	820	33	2			
22	MIZORAM	896	285	87			
23	NAGALAND	290	192	3			
24	ODISHA	2993	1711	33			
25	PUDUCHERRY	31	1	(
26	PUNJAB	1719	637	1			
27	RAJASTHAN	4710	3018	28			
28	SIKKIM	240	125	7			
29	TAMIL NADU	3396	946	23			
30	TELANGANA	3451	2399	29			
31	TRIPURA	848	6	(
32	UTTARAKHAND	1478	896	(
33	UTTAR PRADESH	10176	5741	29			
34	WEST BENGAL	55	7	7			
	Total	74,861	35,266	2497			

ANNEXURE REFERRED TO IN REPLY TO PART (c) to (e) OF UNSTARRED QUESTION NO. 776 TO BE ANSWERED IN LOK SABHA ON 21.07.2022 REGARDING "REVIVAL OF LAKES".

Number of Check Dams Envisages in the Master Plan for Artificial Recharge to Groundwater 2020

S.No	State/UTs	Check Dams	
1	Andhra Pradesh	13143	
2	Bihar	122	
3	Chhattisgarh	0	
4	Delhi	12	
5	Goa	0	
6	Gujarat	3985	
7	Haryana	335	
8	Himachal Pradesh	2290	
9	Jharkhand	36062	
10	Karnataka	50527	
11	Kerala	1260	
12	Madhya Pradesh	76002	
13	Maharashtra	19243	
14	NE States	18821	
15	Odisha	1292	
16	Punjab	85	
17	Rajasthan	32744	
18	Sikkim	380	
19	Tamilnadu	7180	
20	Telangana	11552	
21	Uttar Pradesh	5582	
22	Uttarakhand	2870	
23	West Bengal	453	
24	UT-Lakshadweep	0	
25	UT-Puducherry	71	
26	UT-DNH	49	
27	UT-Chandigarh	0	
28	UT-Jammu & Kashmir	0	
29	UT-Ladakh	0	
30	UT-Andaman & Nicobar Islands	350	
31	UT-DIU & Daman	0	
	Total	284410	

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State/UT-wise details of progress of check dams under MGNREGS in the current year 2022-23

(as on 18.7.2022)

S No.	State	Ongoing	Completed	
<u>5 INU.</u>	ANDHRA PRADESH	15196	Completed 61	
2	ARUNACHAL PRADESH		01	
2		32	200	
3	ASSAM	4025	296	
4	BIHAR	8057	274	
5	CHHATTISGARH	9584	70	
6	GOA	6	0	
7	GUJARAT	8727	392	
8	HARYANA	92	2	
9	HIMACHAL PRADESH	2649	613	
10	JAMMU AND KASHMIR	3172	22	
11	JHARKHAND	1808		
12	KARNATAKA	41640	2382	
13	KERALA	4891	130	
14	LADAKH	176	0	
15	MADHYA PRADESH	54399	4732	
16	MAHARASHTRA	6610	434	
17	MANIPUR	169	27	
18	MEGHALAYA	2513	61	
19	MIZORAM	36	22	
20	NAGALAND	56	7	
21	ODISHA	6987	638	
22	PUNJAB	107	2	
23	RAJASTHAN	42594	838	
24	SIKKIM	15	12	
25	TAMIL NADU	13314	1527	
26	TELANGANA	1022	122	
27	TRIPURA	3162	272	
28	UTTAR PRADESH	18789	236	
29	UTTARAKHAND	2685	17	
30	WEST BENGAL	5670	62	
31	ANDAMAN AND NICOBAR	1	0	
32	DN HAVELI AND DD	2	0	
33	LAKSHADWEEP	1	0	
34	PUDUCHERRY	0	0	
	Total	2,58,187	13,329	
